

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.149/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Ampreet Singh
V/s.
Trilogic Digital Media Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	Advocate Hemal Ganatra	Associate ilb clovelegal	H.V. Ganatra

ORDER

C.P. No. 149/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. On the last occasion the Respondent debtor was directed to be present today. No one is present. Last chance granted to the debtor, otherwise the Petition shall be heard and proceeded as per the Insolvency Code.
3. Adjourned to **06.11.2017**.

SD/-
Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-
M.K. Shrawat
Member (Judicial)